

DIVISION BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/249(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	SANNYASITHAN TEA COMPANY PRIVATE LIMITED VS ARCH INFRA PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

**For Financial Creditor**

**Mr. Hansraj Jaria, Pr. CS**

**ORDER**

1. Learned Authorised Representative for the Financial Creditor present.
2. Registry is directed to issue notice to the Respondent by speed post and e-mail and place tracking information on record.
3. **Post this matter on 28.10.2022.**

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**